

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 90 of 2011 &**  
**I.A. Nos. 158 & 159 of 2011**

**Dated : 3<sup>rd</sup> August, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s Spectrum Power Generation Limited ... Appellant(s)**

**Versus**

**Transmission Corporation of Andhra Pradesh Ltd. Ors ....Respondent(s)**

**Counsel for the Appellant(s): Mr. Ankur Gupta**

**Counsel for the Respondent(s): Mr. A. Subba Rao**

**ORDER**

The learned counsel for the Respondent submits that he has already filed the Vakalatnama and counter, and a copy of which has been served on the other side.

Post the matter on **05.08.2011 at 2.30 p.m.** for hearing.

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**TS/KS**